

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**

3rd & 4th Floor, Chandralok Building,

36, Janpath, New Delhi 110 001

☎: 011-23353503/23752958

**Public Notice**

No. 18/1/2013 – Reg. Aff. (AS Reg.)/CERC

Dated: 1<sup>st</sup> May, 2015

**Sub: Draft Central Electricity Regulatory Commission (Ancillary Services Operations) Regulations, 2015.**

1. In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Ancillary Services Operations) Regulations, 2015. The draft regulations alongwith Explanatory Memorandum are annexed to this notice and can also be downloaded from [www.cercind.gov.in](http://www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/ suggestions/ objections on the draft regulation which may be sent to the undersigned latest by 1<sup>st</sup> June, 2015.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

**Sd/-**

**(Sushanta K. Chatterjee)**  
**Joint Chief (Regulatory Affairs)**